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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 02.11.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA (CAA) 66/230/HDB/2017
NAME OF THE COMPANY	Trimbhak Investment & Finance Services Pvt Ltd
NAME OF THE TRANSFEROR/DEMERGER COMPANY	
NAME OF THE TRANSFEREE/RESULTING COMPANY	Trimbhak Investment & Finance Services Pvt Ltd
UNDER SECTION	230

Counsel for TRANSFEROR/DEMERGER COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V.B.Raju An V.S.Raju As Applicant	Advocate	Vbraju1@gmail.com 9849120947	

Counsel for TRANSFEREE/RESULTING COMPANY

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Meenakshi for O.R.D., Hyd	Joint Director	9444384521	

ORDER

Heard. Shri V.B.Raju on behalf of Shri V.S.Raju, Ld. Counsel for the Petitioner; Ms.S. Meenakshi, Joint Director for R.D.

Orders Reserved.

Member (T)

Pc

Member (J)